THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Health being a State subject, the information regarding beds capacity in Government hospitals including in Maharashtra is not maintained centrally. The Central Government provides assistance to the State Governments in their efforts to provide better health care facilities to people through various schemes such as NRHM. In addition, the Central Government approved the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) in March, 2006, which aims at correcting the imbalances in availability of affordable/reliable tertiary level healthcare in the country in general and augmenting facilities for quality medical education in the under-served States. This scheme, envisages setting up six institutions like the All India Institute of Medical Sciences (AIIMS), one each in the States of Bihar (Patna), Madhya Pradesh (Bhopal), Odisha (Bhubaneshwar), Rajasthan (Jodhpur), Chhattisgarh (Raipur) and Uttarakhand (Rishikesh); and upgradation of 13 existing medical institutions.

In so far as three Central Government Hospital in Delhi, namely, Safdarjung Hospital, Dr. R.M.L. hospital and LHMC are concerned, there is sufficient number of beds in these hospitals.

Upgradation and development of these hospitals is a continuous process and is taken up as per the requirement and availability of funds.

Adulteration of edible items

†1137. DR. PRABHA THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases pertaining to adulteration of food items have come to the notice;
- the States where maximum number of such cases have been detected during the last two years along with the action taken to prevent food adulteration, State-wise;
 - whether the number of cases pertaining to adulteration has decreased; and
 - the details thereof, State-wise? (d)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A.H. KHAN CHOUDHURY): (a) to (d) Yes. As per information made available by States/UTs, a statement indicating number of food samples examined and number of samples found adulterated during 2010 and 2011-12, is annexed. To curb the menace of food adulteration, regular surveillance, monitoring and sampling of food products are undertaken by State/UT Governments under the Food Safety and Standards Act, 2006, and Regulations made thereunder. As is given in the Statement (*See* below).

In some States/UTs, cases of adulteration have decreased while in some other States/UTs, such cases have increased.

Statement

Sl. No.	Name of the State/UT	2010			2011-12			
		Examined	Adulterated	Percentage	Examined	Adulterated	Percentage	
1	2	3	4	5	6	7	8	
1.	Andhra Pradesh	11343	465	4.10	9913	758	7.64	
2.	Andaman and Nicobar Islands	0	0	0.00	N.A	N.A	N.A	
3.	Arunachal Pradesh	270	16	5.93	62	0	0	
4.	Assam	1062	122	11.49	N.A	N.A	N.A	
5.	Bihar	2169	366	16.87	1779	292	16.41	
6.	Chandigarh	191	32	16.75	173	13	7.51	
7.	Chhattisgarh	204	81	39.71	346	147	42.48	
8.	Dadra and Nagar Haveli	17	0	0.00	7	Nil	Nil	
9.	Daman and Diu	28	0	0.00	36	4	11.11	
10.	Delhi	3668	143	3.90	1940	138	7.11	
11.	Goa	716	9	1.26	224	13	5.80	
12.	Gujarat	9747	663	6.80	5821	195	3.34	
13.	Haryana	3115	457	14.67	N.A	N.A	N.A	

Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka Kerala	3 726 1001 200 5591	4 145 101 36 263	5 19.97 10.09 18.00	6 441 1405 363	95 295	21.54
Jammu and Kashmir Jharkhand Karnataka Kerala	1001 200 5591	101 36	10.09	1405	295	
Kashmir Jharkhand Karnataka Kerala	200 5591	36				20.99
Karnataka Kerala	5591		18.00	363	52	
Kerala		263			53	14.6
			4.70	3114	120	3.85
T 1 1 1	10660	282	2.65	N.A	N.A	N.A
Lakshadweep	Nil	Nil	Nil	Nil	Nil	Nil
Madhya Pradesh	6495	939	14.46	N.A	N.A	N.A
Maharashtra	17394	1817	10.45	13095	1266	9.66
Manipur	26	0	0.00	N.A	N.A	N.A
Meghalaya	32	0	0.00	23	4	17.3
Mizoram	0	0	Nil	Nil	Nil	Nil
Nagaland	109	17	15.60	N.A	N.A	N.A
Odisha	248	36	14.52	N.A	N.A	N.A
Puducherry	242	0	0.00	0	Nil	0
Punjab	8269	1203	14.55	6946	588	8.46
Rajasthan	7752	1738	22.42	N.A	N.A	N.A
Sikkim	51	6	11.76	N.A	N.A	N.A
Tamil Nadu	8256	952	11.53	N.A	N.A	N.A
Tripura	281	10	3.56	N.A	N.A	N.A
Uttar Pradesh	16564	4746	28.65	9687	3360	34.6
Uttarakhand	250	84	33.60	543	80	14.7
West Bengal	385	77	20.00	N.A	N.A	N.A
	Maharashtra Manipur Meghalaya Mizoram Nagaland Odisha Puducherry Punjab Rajasthan Sikkim Famil Nadu Tripura Uttar Pradesh Uttarakhand	Maharashtra 17394 Manipur 26 Meghalaya 32 Mizoram 0 Nagaland 109 Odisha 248 Puducherry 242 Punjab 8269 Rajasthan 7752 Sikkim 51 Tamil Nadu 8256 Tripura 281 Uttar Pradesh 16564 Uttarakhand 250 West Bengal 385	Maharashtra 17394 1817 Manipur 26 0 Meghalaya 32 0 Mizoram 0 0 Nagaland 109 17 Odisha 248 36 Puducherry 242 0 Punjab 8269 1203 Rajasthan 7752 1738 Sikkim 51 6 Tamil Nadu 8256 952 Tripura 281 10 Uttar Pradesh 16564 4746 Uttarakhand 250 84 West Bengal 385 77	Maharashtra 17394 1817 10.45 Manipur 26 0 0.00 Meghalaya 32 0 0.00 Mizoram 0 0 Nil Nagaland 109 17 15.60 Odisha 248 36 14.52 Puducherry 242 0 0.00 Punjab 8269 1203 14.55 Rajasthan 7752 1738 22.42 Sikkim 51 6 11.76 Tamil Nadu 8256 952 11.53 Tripura 281 10 3.56 Uttar Pradesh 16564 4746 28.65 Uttarakhand 250 84 33.60 West Bengal 385 77 20.00	Maharashtra 17394 1817 10.45 13095 Manipur 26 0 0.00 N.A Meghalaya 32 0 0.00 23 Mizoram 0 0 Nil Nil Nagaland 109 17 15.60 N.A Odisha 248 36 14.52 N.A Puducherry 242 0 0.00 0 Punjab 8269 1203 14.55 6946 Rajasthan 7752 1738 22.42 N.A Sikkim 51 6 11.76 N.A Tripura 281 10 3.56 N.A Uttar Pradesh 16564 4746 28.65 9687 Uttarakhand 250 84 33.60 543 West Bengal 385 77 20.00 N.A	Maharashtra 17394 1817 10.45 13095 1266 Manipur 26 0 0.00 N.A N.A Meghalaya 32 0 0.00 23 4 Mizoram 0 0 Nil Nil Nil Nagaland 109 17 15.60 N.A N.A Odisha 248 36 14.52 N.A N.A Puducherry 242 0 0.00 0 Nil Punjab 8269 1203 14.55 6946 588 Rajasthan 7752 1738 22.42 N.A N.A Sikkim 51 6 11.76 N.A N.A Gripura 281 10 3.56 N.A N.A Uttar Pradesh 16564 4746 28.65 9687 3360 Uttarakhand 250 84 33.60 543 80 West Bengal 385 77